

Annexure – 4
Name of the corporate debtor: Carbyne Spartek Private Limited | Date of commencement of CIRP: 13 January 2026 (order received and charge assumed 29 January 2026)
List of creditors as on 28 August 2026
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure – 7
 Name of the corporate debtor: Carbyne Spartek Private Limited | Date of commencement of CIRP: 13 January 2026 (order received and charge assumed 29 January 2026)
 List of creditors as on 28 August 2026
List of Operational creditors (Government dues)

Annexure – 8
Name of the corporate debtor: Carbyne Spartek Private Limited | Date of commencement of CIRP: 13 January 2026 (order received and charge assumed 29 January 2026)
List of creditors as on 28 August 2026
List of Operational creditors (other than Workmen and Employees and Government dues)

Sl No	Details of claimant	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Claim amount admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
	Nil — no claim has been received from any operational creditor.	-	-	-	-	-	-	-	-	-	-	The suspended management confirmed on 04.02.2026 that the Corporate Debtor has no employees and no operations.
Total			0	0						0	0	
Grand total			3,90,47,463	3,90,47,463						0	0	